

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4497/2004

(From the judgement and order dated 19/07/2004 in CRLMA No.9680/2004
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

AJMAL KHAN ADVOCATE

Petitioner(s)

VERSUS

THE STATE OF U.P. & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 06/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. Shakil Ahmed Syed,Adv.

Mr. Ajmal Khan,Adv.

Mr. Firasat Ali Siddiqui,Adv.

For Respondent(s)

No.1

Mr. Sahdev Singh,Adv.

Mr. B.N. Jha,Adv.

Mr. Jatinder Kumar Bhatia,Adv.

No.2

Mr. Vishwajit Singh,Adv.

Mr. Abhishek Chaudhary,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call for a report from the High Court as to within what time the transfer petition is likely to be disposed of.

Place the matter after four weeks.

[Alka Dudeja]

Court Master

[Om Prakash]

Court Master